

Air India has been noticed in 1993-94 compared to 1992-93. In the year 1994-95 also, no significant reduction in revenue earning is expected. Operation of foreign carriers does not adversely affect the earnings of Indian Airlines.

- (c) Does not arise.
- (d) With a view to increase its market share, Air India has taken steps in some critical areas namely:—
- (1) Fleet modernisation — induction of four new Boeing 747-400 aircraft.
 - (2) Four new destinations have been added namely; Dar-es-salaam, Durban, Johannesburg and Jakarta.
 - (3) A Product Excellence Action Plan to improve the product and enhance the service to customers has been drawn up.
 - (4) Hub and spoke operations with Indian Airlines aircraft have been introduced to provide swift and immediate connections to passengers travelling from interior domestic points like Ahmedabad, Hyderabad and Amritsar.
 - (5) Air India and Indian Airlines have established a joint frequent flyer programme for the purpose of earning mileage points on either or both the airlines and combined destination network within and outside India for the Indian travellers. A computerised Reservation System has been commissioned with Indian Airlines to provide necessary travel information, hotel bookings, car rentals etc.

Resignations by Pilots, Commanders and Engineers

*47. SHRI SULTAN SALAHUDDIN OWAIISI:
SHRI P. KUMARASAMY:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether the experienced pilots, commanders and engineers of the Indian Airlines and the Air India have been leaving their jobs and joining air taxi operators/foreign airlines;
- (b) if so, the details thereof for each of the last three years and current year so far, separately, in IA and AI;
- (c) the reasons therefor;
- (d) the effect thereof on the operational performance of these airlines;
- (e) the preventive steps proposed to be taken by the Government in this regard;
- (f) whether the Indian Airlines management has submitted a plan in this regard to the Government; and
- (g) if so, the decision taken by the Government thereon?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b) Indian Airlines has been experiencing large scale resignation/voluntary retirement of its Pilots and Engineers. During the period

1991 upto November, 1994, 146 pilots have resigned and 18 have sought voluntary retirement; during the same period 80 Engineers have resigned and 14 have sought voluntary retirement.

In the case of Air India, the number of Pilots and Engineers leaving the organisation is not high. During the period 1991-92 upto October, 1994, 12 Pilots, 18 Technical Officers and 9 Engineers have resigned from Air India.

- (c) Higher emoluments paid by Air Taxi operators/foreign airlines is the main reason for the flight of personnel.
- (d) Shortage of qualified engineers have reduced the availability of Indian airlines aircraft for scheduled operations and shrotage of aircrew has affected its flight operations. There has been no adverse effect on Air India's scheduled operations due to the resignation of Pilots/Engineers.

(e) Following steps have been taken to prevent the exodus of pilots/engineers.

- 1 Indian Airlines has increased the notice period for resignation from 1 month to 6 months, and the provision for salary in lieu of notice period has been withdrawn.
- 2 DGCA has issued instructions that Air Taxi Operators can employ only such person who have obtained No-objection certificate from their employer.
- 3 Indian Airlines has increased the value of the bond from Rs. 35,000 to Rs. 10 lakhs.
- 4 An understanding has been reached with some foreign airlines not to employ Indian Airlines pilots without consulting the management.
- 5 Productivity linked agreements have been entered into with pilots/engineers.

(f) No, Sir.

(g) Does not arise.

Foreign Aid

*48. SHRI CHITTA BASU:
SHRIMATI PRATIBHA DEVISINGH PATIL:

Will the Minister of FINANCE be pleased to state:

- (a) whether a huge amount of foreign aid is lying unutilised since 1990-91;
- (b) if so, the details of inflow of aid and utilisation thereof during each of the last three years, State-wise;
- (c) the reasons for not utilising the aid; and
- (d) the steps taken by the Union Government to ensure the speedy and proper utilisation of foreign aid?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

- (a) The statement showing the undrawn balances of externally aided projects since 1990-91 is as follows:—

(In Rs. Crore)

Year	Undrawn Balances	of which USSR (Erstwhile)
1990-91	53,719.73	18,451.43
1991-92	76,074.43	24,896.78
1992-93	80,835.04	24,862.19
1993-94	78,840.78	24,862.19

(b) (i) Commitment of External Assistance made during the respective years are as follows:—

Year	(In Rs. Crore)
1991-92	11,506.33
1992-93	17,802.31
1993-94	11,834.41

(b) (ii) Statewise utilisation during the last three years are as follows:—

States	1991-92	1992-93	1993-94
1. Central	6679.04	6100.14	6668.85
2. Andhra Pradesh	368.45	711.29	588.54
3. Assam	0.00	0.00	0.00
4. Bihar	6.88	36.70	4.06
5. Gujarat	285.83	448.22	103.91
6. Haryana	29.36	8.97	17.03
7. Himachal Pradesh	8.81	25.30	0.00
8. Jammu & Kashmir	0.00	0.00	0.00
9. Karnataka	257.00	242.15	263.65
10. Kerala	60.92	60.65	95.06
11. Madhya Pradesh	66.43	26.94	19.30
12. Maharashtra	338.91	486.94	528.16
13. Orissa	68.47	90.37	91.49
14. Punjab	27.29	45.01	30.55
15. Rajasthan	4.19	29.58	66.39
16. Tamil Nadu	289.99	385.18	398.03
17. Uttar Pradesh	766.65	376.48	439.39
18. West Bengal	114.52	90.71	73.23
19. Multi-states	631.93	676.53	727.88
Total:	10004.67	9841.16	10115.52

(c) and (d) Project tied aid is used over the project life. The main reasons for slower than expected utilisation include inadequate provisioning and counterpart funding, procurement and contracting delays, start-up and other procedural delays.

Ensuring adequate provisioning for externally aided project, release of Additional Central Assistance as 100% additionality, advance, release of Additional Central Assistance to the States, Standardisation of bidding documents and streamlining of procurement procedures, disintermediating on flow of external aid to Central Public Sector Undertakings portfolio rationalisation and setting up of Project Management Unit in Department of Economic Affairs are some of the steps taken by the Government to improve aid utilisation.

[Translation]

India Tourism Development Corporation

*49. SHRI MANJAY LAL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government have reviewed the performance of the India Tourism Development Corporation in attracting the foreign tourists during the last three years;

(b) if so, the details thereof;

(c) whether the performance of ITDC has been found to be satisfactory; and

(d) if not, the steps proposed to be taken by the Government to improve its performance?